

श्री रा० न० सिंह : जिस प्रान्त में रेवेन्यू बसूल होता है, उसके अन्दर आने वाले क्षेत्रों में होने वाले फौजदारी मामलों को क्या उसी प्रान्त में देखे जाने के लिये सरकार कोई प्रबन्ध करेगी ?

Shri Datar: The question of jurisdiction of courts will also be taken into account.

Official Language Commission

*1265. **Shri D. C. Sharma :** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 82 on the 18th July, 1956 and state:

(a) whether the Language Commission has submitted its report; and

(b) if so, its main recommendations?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). Yes. The Report of the Commission has been received and is under consideration.

Shri D. C. Sharma: May I know if the Report is unanimous or are there any minutes of dissent and, if so, how many ?

Shri Datar: At this stage I would not like to give any further information. The hon. Member will kindly wait for only a short time.

Shri D. C. Sharma: What is the way of dealing with this Report? May I know whether the recommendations of the Report will be considered as such by the Central Government or they will be sent to the State Governments for their comments and then considered by the Central Government?

Shri Datar: There are two methods, perhaps alternative methods, of dealing with this question: one is to refer the Report to a parliamentary committee to be set up under the provisions of article 344(4) of the Constitution, and the second one is to publish the Report just now and then to refer the matter to the parliamentary committee. The Government are considering these matters.

Shri D. C. Sharma: May I know when this Report will be published and placed on the Table of the House?

Shri Datar : At as early a date as possible.

सेठ गोविंद बास : अभी मंत्री जी ने कहा है कि इस रिपोर्ट के सम्बन्ध में दो प्रकार से विचार किया जा सकता है— वह पहले प्रकाशित कर दी जाय और फिर उसके बारे में संसद् की एक कमेटी बनाई जाय या पहले एक कमेटी बना दी जाय और फिर उसको प्रकाशित किया जाय। जहां तक लोक सभा का ताल्लुक है, उसके चुनाव बहुत जल्दी होने वाले हैं और अब उसका सिर्फ एक ही अधिवेशन नवम्बर में होगा। क्या इस बात की आशा की जा सकती है कि वह रिपोर्ट जल्दी से जल्दी प्रकाशित कर दी जाय और इसी अधिवेशन में संसद् की एक कमेटी बना दी जाय, जिससे अगले अधिवेशन में कमेटी की रिपोर्ट पर विचार किया जा सके ?

श्री बातार : गवर्नमेंट इस प्रश्न के दोनों विकल्पों पर विचार कर रही है।

सेठ गोविंद बास : मेरा प्रश्न यह है कि क्या आशा की जा सकती है कि इस रिपोर्ट के ऊपर जो कमेटी बनने वाली है, वह इसी अधिवेशन में बन जाय, जिससे अगले अधिवेशन में कमेटी की रिपोर्ट पर विचार किया जा सके।

श्री बातार : ज्यादा से ज्यादा जल्दी इस पार्लियामेंटरी कमेटी की नियुक्ति की जायगी।

श्री न० ला० द्विवेदी : जब इस प्रतिवेदन को कमेटी के सम्मुख रखा जाना है, तो अब सरकार कौन कौन सी बातों पर विचार कर रही है ?

Shri Datar: I have said already that the Government are considering whether the Report should be placed on the Table of the House just now or whether the Report should be submitted to a parliamentary Committee to be set up and then the Report and the recommendations of that committee together to be placed on the Table of the House. That is exactly the matter which is under consideration.

Shri Boovaraghassamy: May I know the names of the States whose Members have objected to Hindi being made as the official language?

Shri Datar: I cannot answer indirectly what I am not going to answer directly.

Shri Kamath: Is it a fact that the Government have deputed certain officers to the Soviet Union in this connection, particularly in order to study the working of the Russian language as the official language of that big composite State, and if so who have been deputed?

Shri Datar: It is a question of the past and not now.

Shri Velayudhan: No, no; now.

Shri Datar: I believe that the Commission themselves had sent their Secretary to Russia. He has returned already.

Shrimati Tarkeshwari Sinha: Just now the hon. Minister said that the Report will be published. May I know, whether in view of the fact that the Commission went round the country and took evidences whether those evidences will also be published along with the Report?

Shri Datar: The whole thing would be considered—the report and, if necessary, the evidence also. The whole matter is under consideration.

सेठ गोबिंद दास : अध्यक्ष जी, मेरे एक प्रश्न का उत्तर अब तब नहीं मिला है। मैं यह जानना चाहता था कि संविधान के नियम के अनुसार इस रिपोर्ट पर विचार करने के लिए सिंगल ट्रांसक्रिबल वोट से जो कमेटी चुनी जायगी, क्या इस अधिवेशन में वह कमेटी बनाई जाने की आशा है जिससे उस कमेटी की रिपोर्ट लोक सभा के अगले अधिवेशन में आ जाय।

श्री दातार : मैं इस बारे में इतना ही कह सकता हूँ कि जल्दी से जल्दी यह कमेटी नियुक्त की जायगी।

History of Freedom Movement

*1267. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state:

(a) the progress so far made in the collection of materials for the History of the Freedom Movement; and

(b) the amount so far spent for that purpose (with the chief break up of the expenditure)?

The Deputy Minister of Education (Dr. M. M. Das): (a) Almost all the materials dealing with the first phase upto 1884 have been collected and catalogued. Collection of materials upto 1919 which is going on is expected to be complete by September 1956 and the material for the third phase i.e. upto 1947 by December, 1956.

- (b) (i) Establishment (including pay of officers & establishment) . Rs. 2,72,150/10/-
 (ii) Allowances, etc. & office expenditure . Rs. 97,158/14/6
 (iii) Collection of materials . Rs. 35,247/11/9
 TOTAL . Rs. 4,04,557/4/3

Shri Madiah Gowda: May I know whether arrangements have also been made to get the material from the various States and if so, may I know which is the agency employed and how the material is being collected?

Dr. M. M. Das: The Board of Editors, when they came into existence, themselves requested the different State Governments to set up State Committees to help the Central Board. Now nearly all the State Governments, with the exception of, most probably, Tripura, have established these State Committees. When the Board was dissolved the Government of India requested the provincial Governments to continue these State committees and they are still continuing their work.

Shri Madiah Gowda: What is the estimated cost of the History of Freedom Movement....

Mr. Speaker: I am calling Shri Jaipal Singh.

Shri Jaipal Singh: In regard to part (a) of the question, may I know whether all the material in the connection of the children of the first President of the Indian National Congress, Shri W. C. Bonnerjee, has been available to the Government?

Dr. M. M. Das: The materials that have been collected run to thousands of pages. I am not in a position to give information about a particular point.

Shri K. K. Basu: Have any person been authorised to write up the first part which has been compiled and if so, may I know the name of that gentleman?

Dr. M. M. Das: The question of writing the history will be taken up when all the materials have been collected.